IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. 883 of 96

Date of order 11.6.98

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

Nebubala Dasi

-versus-

C.L.W.

For the applicant

: Mr. B. Chatterjee, counsel.

For the respondents

: Mr. P.K. Arora, counsel.

ORDER

Mr. Arora, Id. counsel for the respondents submits that he prays for adjournment as similar matter has been decided by the Hon'ble Apex Court. Thereby he has to produce the copy of the judgment passed by the Hon'ble Apex Court. So the case is adjourned to 25.6.98, as prayed for by Mr. Arora.

(D. Purkayastha) Judicial Member